

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 117

IA(I.B.C.)/641(CH)2024, IA(I.B.C.)/642(CH)2024, IA(I.B.C.)/1052(CH)2024

**CP (IB) No.319/Chd/Chd/2019
(Admitted)**

IN THE MATTER OF:-

Punjab National Bank

...Petitioner

Versus

Garib NawazHotels Pvt. Ltd.

...Respondent

Under Section: 7, 22(3)(b), IBC 2016 and Rule 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 11.07.2024.

Sd/-
Court Officer

Tanvi
06.05.2024